

ITEM NO.59

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.722/2014

WE THE CITIZENS

Petitioner(s)

VERSUS

UNION OF INDIA AND ANR. & ANR.

Respondent(s)

(With appln.(s) for intervention and impleading party)

WITH W.P.(C) No.871/2015 (PIL-W)

(With appln.(s) for permission to file synopsis)

W.P.(C) No.396/2017 (X)

(With appln.(s) for permission to file lengthy list of dates)

W.P.(C) No.756/2017 (PIL-W)

W.P.(C) No.871/2015 (PIL-W)

(With appln.(s) for permission to file synopsis and list of dates)

Date : 30-10-2017 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioner(s)

Mr. K.N. Bhatt, Sr. Adv.

Mr. Barun Kumar Sinha, Adv.

Ms. Pratibha Sinha, Adv.

Ms. Surbhi Saxena, Adv.

Mr. Rameshwar Prasad Goyal, AOR

Mr. Rakesh Muddgal, Adv.

Mr. Ravindra Raizada, Sr. Adv.

Mr. Yashraj Singh Bundela, Adv.

Mrs. Divya Roy, Adv.

Mr. surjeet Singh, Adv.

Mr. Apporva sukla, Adv.

Mr. Pradeep Sharma, Adv.

Mr. Pankaj, Adv.

Mr. Anirudh Sharma, AOR

Ms. Charu Wali Khanna, Adv.
Mr. Bimal Roy Jad, AOR

Mr. Tripurari Ray, Adv.
Mr. B.S. Billowria, Adv.
Mr. Suresh Kr. Sharma, Adv.
Mr. Parveen Kumar, Adv.
Ms. Shilpa Singh, AOR

For Respondent(s)

Mr. K.K. Venugopal, AG
Mr. P.S. Narasimha, ASG
Ms. Madhavi Divan, Adv.
Mr. Abhinav Mukherjee, Adv.
Mr. Ravindera Kumar Verma, Adv.
Mr. B. V. Balaram Das, AOR
Ms. Nidhi Khanna, Adv.
Mr. Ayush Puri, Adv.

Mr. Fali S. Nariman, Sr. Adv.
Mr. Shekhar Naphade, Sr. Adv.
Mr. Rakesh Dwivedi, Sr. Adv.
Mr. K.V. Vishwanathan, Sr. Adv.
Mr. Jahangir Iqbal Ganai, Adv. Gen.
Mr. M. Shoeb Alam, AOR
Ms. Fauzia Shakil, Adv.
Mr. Kushagra Pandey, Adv.
Mr. Ujjwal Singh, Adv.
Mr. Mojahid Karim Khan, Adv.

Mr. Mohit Chaudhary, Adv.
Ms. Puja Sharma, AOR
Mr. Kunal Sachdeva, Adv.
Ms. Garima Sharma, Adv.
Mr. Imran Ali, Adv.

Mr. Ashok Mathur, AOR
Ms. Nidhi Agrawal, Adv.

Mr. M. J. Paul, AOR

Mr. Suhail Malik, Adv.
Mr. Vikas Malik, Adv.
Mr. Chittaranjan Mishra, Adv.
Mr. Bhanu Pratap Singh, Adv.
Ms. Manju Jetley, AOR

Mr. B. Krishna Prasad, AOR

Mr. Talha Abdul Rahman, Adv.
Mr. Pavan Bhushan, Adv.

Mr. Colin Gonsalves, Sr. Adv.

Mr. Choudhary Ali Zia Kabir, Adv.
Mr. Satya Mitra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Let the matter be listed after twelve weeks as
prayed for by Mr. K.K. Venugopal, learned Attorney General
appearing for the Union of India.

(Chetan Kumar)
Court Master

(H.S. Parasher)
Assistant Registrar